

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1180  
ANSWERED ON:16.11.2010  
CRPF BATTALIONS  
Sugumar Shri K.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has any proposal to create more battalions for the Central Reserve Police Force (CRPF) to deal with the law and order situation in the country;
- (b) if so, the details thereof and the time by which such battalions are likely to be created;
- (c) the total number of CRPF personnel killed due to naxal attacks during each of the last three years and the current year, State-wise;
- (d) whether the Government has paid compensation to the families of such CRPF personnel;and
- (e) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): Government of India has on 1.9.2010, sanctioned 38 Battalions, including two Mahila Battalions in CRPF to be raised during the period from 2009-10 to 2018-19.

(c) The details of CRPF personnel killed is given below:-

S.No. State 2007 2008 2009 2010 (upto 10.11.2010)

1. Bihar 5 1 0 0

2. Chhattisgarh 28 38 42 113

3. Jharkhand 0 6 12 4

4. Maharashtra 0 0 0 2

5. Orissa 2 0 4 0

6. West Bengal 0 0 0 7

Total 35 45 58 126

(d) & (e): An ex-gratia of Rs.15 lakh is paid to the Next of Kin of the deceased as per detail below:-

Year	No. of personnel killed in tackling Maoist/ Naxalite violence	No. of NOKs sanctioned Ex-gratia.	No. of NOKs yet to be paid
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2007	35	34	01
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2008	45	44	01
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2009	58	56	02
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2010 (upto 9.11.2010)	126	118	03+05
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The cases are pending for want of Guardianship/Succession Certificate from the Court of law.

Cases are under process for payment.